

THE HIGH COURT OF KERALA

A3-1921/2017

Kochi-682 031
Dated:01.12.2017

NOTICE

There will be a reference before the Full Court at 10.15 a.m., on Monday 4th December 2017, in the Chief Justice's Court touching the sad demise of Dr. Justice A.S. Anand, former Chief Justice of India.

The Honourable the Acting Chief Justice, the Advocate-General and the President of the High Court Advocates' Association will speak on the occasion.

The reference shall be followed by observing silence for two minutes in the Court Hall, everyone standing up.

Regular sitting of the Courts shall commence at **11.00 a.m.**

(By Order)



K. Babu
Registrar (Subordinate Judiciary)
Registrar General in-charge

To

The Advocate- General, Ernakulam
The Director General of Prosecutions & Public Prosecutor, Ernakulam
The Additional Advocates-General, Ernakulam (2 copies)
The Additional Director General of Prosecutions, Ernakulam (2 copies)
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam
The State Attorney, Advocate General's Office, Ernakulam
The Secretary, Kerala High Court Advocates' Association, Ernakulam
The General Secretary, Kerala High Court Senior Advocates'
Association, Ernakulam
The Secretary, Indian Law Institute, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam
The Assistant Solicitor General of India, Ernakulam
The Chairman, Bar Council, Ernakulam
The President of Kerala Federation of Women Lawyers, Ernakulam
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam

(p.t.o)

The Director of the Kerala Judicial Academy, Athani.

(The contents of this notice may also be brought to the notice of the
Director(Academics), Kerala Judicial Academy)

The Additional Director of the Kerala Judicial Academy, Athani.

The Member Secretary, Kerala State Legal Services Authority, Emakulam

The Joint Registrars, High Court

The Deputy Director of the Kerala Judicial Academy, Athani.

The Assistant Director of the Kerala Judicial Academy, Athani.

The Deputy Registrars, High Court

The Protocol Officer, High Court

The Public Relations Officer, High Court

The Finance Officer, High Court

The Private Secretary to the Chief Justice, High Court

The Assistant Registrars and Chief Librarian, High Court

The Assistant Registrars in charge of Decree, 'K' and
Court Officers' Sections, High Court

The Court Officer to the Chief Justice, High Court

The P.A. & Addl. P.A. to the Chief Justice, High Court

The Private Secretaries to Judges, High Court

The Librarian, Kerala Judicial Academy, Athani.

The Court Officers attending the Courts

The Security Officer, High Court

The Assistant Engineer, High Court

The Superintendent(Vehicles), High Court

The Confidential Assistants to the Registrars, High Court

The Confidential Assistant to the Additional Registrar(General Administration),
High Court

All Sections, High Court

The Civil Sergeants, High Court

The Court Keepers Wing, High Court

The IT Section, High Court

The Admn. Records Section, High Court

The Notice Board, High Court

The File/Stock File.

Copy submitted to : The Honourable Judges